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Title: Papers laid on the Table of the House by Ministers/members.

MR. DEPUTY-SPEAKER: Now, Papers to be laid on the Table. Shri Jyotiraditya Scindia.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Design, Ahmedabad, for the year 2010-2011.

(Placed in Library, See No. LT 5311/15/11)

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2010-2011.
- (ii) Annual Report of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2010-2011., alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5312/15/11)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2010-2011.

(Placed in Library, See No. LT 5313/15/11)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design Development Institute, Noida, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design Development Institute, Noida, for the year 2010-2011.

(Placed in Library, See No. LT 5314/15/11)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year 2010-2011, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 2010-2011.

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Manufacturing Technology Institute, Rajkot, for the year 2010-2011, alongwith Audited Accounts.

(ii) Statement Regarding Review (Hindi and English versions) by the Government of the working of the Central Manufacturing Technology Institute, Rajkot, for the year 2010-2011.

(Placed in Library, See No. LT 5316/15/11)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2010-2011, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2010-2011.

(Placed in Library, See No. LT 5317/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Handloom Development Corporation Limited, Lucknow, for the year 2010-2011.

(ii) Annual Report of the National Handloom Development Corporation Limited, Lucknow, for the year 2010-2011, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5318/15/11)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

(i) S.O. 284(E) published in Gazette of India dated the 7<sup>th</sup> February, 2011, regarding collection of user fee in respect of National Highway No. 7 (Hyderabad-Bangalore Section) in the State of Karnataka.

(ii) S.O. 696(E) published in Gazette of India dated the 6<sup>th</sup> April, 2011, regarding collection of user fee in respect of National Highway No. 57 (Purnea to Forbesganj to Jhanjharpur to Darbhanga to Muzzafarpur Section) in the State of Bihar.

(iii) S.O. 697(E) published in Gazette of India dated the 6<sup>th</sup> April, 2011, regarding collection of user fee in respect of National Highway No. 4 (Bangalore-Karnataka/Maharashtra Border Section) in the State of Karnataka.

(iv) S.O. 715(E) published in Gazette of India dated the 7<sup>th</sup> April, 2011, regarding collection of user fee in respect of National Highway No. 4 (Bangalore-Karnataka/Maharashtra Border Section) in the State of Karnataka.

- (v) S.O. 842(E) published in Gazette of India dated the 27<sup>th</sup> April, 2011, regarding collection of user fee in respect of National Highway No. 48 (Neelmangla Junction on NH 4 with NH 48 to Devihalli Section) in the State of Karnataka.
- (vi) S.O. 949(E) published in Gazette of India dated the 29<sup>th</sup> April, 2011, regarding collection of user fee in respect of National Highway No. 7 (Hosur-Krishnagiri Section) in the State of Tamil Nadu.
- (vii) S.O. 843(E) published in Gazette of India dated the 27<sup>th</sup> April, 2011, regarding collection of user fee in respect of National Highway No. 7 (Borkhedi-Wadner Section) in the State of Maharashtra.
- (viii) S.O. 844(E) published in Gazette of India dated the 27<sup>th</sup> April, 2011, regarding collection of user fee in respect of National Highway No. 8A (Garamore to Samakhiali Section) in the State of Gujarat.
- (ix) S.O. 1002(E) published in Gazette of India dated the 5<sup>th</sup> May, 2011, regarding collection of user fee in respect of National Highway No. 4 (Bangalore-Karnataka/Maharashtra Border Section) in the State of Karnataka.
- (x) S.O. 1542(E) published in Gazette of India dated the 6<sup>th</sup> July, 2011, regarding collection of user fee in respect of National Highway No. 25 (Madhya-Pradesh/Uttar Pradesh Border to Shivpuri to Bhognipur Section) in the State of Uttar Pradesh.
- (xi) S.O. 670(E) published in Gazette of India dated the 31<sup>st</sup> March, 2011, regarding collection of user fee in respect of National Highway No. 47 (Tamil Nadu/Kerala Border to Kochi Section) & (Vytilla-Arror Section) in the State of Kerala.
- (xii) S.O. 690(E) published in Gazette of India dated the 5<sup>th</sup> April, 2011, regarding collection of user fee in respect of National Highway No. 67 (Nagapatinam-Thanjavur-Trichy-Karur-Coimbatore-Mettupalayam-Tamil Nadu/Karnataka Border Section) in the State of Tamil Nadu.
- (xiii) S.O. 1415(E) published in Gazette of India dated the 16<sup>th</sup> June, 2011, regarding collection of user fee in respect of National Highway No. 45B (Madurai-Arupukotai-Tuticorin Section) in the State of Tamil Nadu.
- (xiv) S.O. 1422(E) published in Gazette of India dated the 20<sup>th</sup> June, 2011, regarding collection of user fee in respect of National Highway No. 24 (Lucknow-Sitapur Section) in the State of Uttar Pradesh.
- (xv) S.O. 1327(E) published in Gazette of India dated the 7<sup>th</sup> June, 2011, regarding collection of user fee in respect of National Highway No. 57 (Purnea to Forbesganj to Jhanjharpur to Darbhanga to Muzzafarpur Section) in the State of Bihar.
- (xvi) S.O. 1354(E) published in Gazette of India dated the 10<sup>th</sup> June, 2011, regarding collection of user fee in respect of National Highway No. 3 (Agra-Indore Section) & (Indore-Mumbai Section) in the State of Madhya Pradesh.
- (xvii) S.O. 1416(E) published in Gazette of India dated the 16<sup>th</sup> June, 2011, regarding collection of user fee in respect of National Highway No. 2 (Kanpur-Varanasi Section) & (Varanasi-Uttar Pradesh/Bihar Border Section) in the State of Uttar Pradesh and (Uttar Pradesh/Bihar Border-Barwa Adda Section) in the State of Bihar.
- (xviii) S.O. 1423(E) published in Gazette of India dated the 20<sup>th</sup> June, 2011, regarding collection of user fee in respect of National Highway No. 5 (Andhra Pradesh/Tamil Nadu/ Border to Vijaywada Section) & (Chilakaluripet to Vijaywada Section) in the State of Andhra Pradesh.
- (xix) S.O. 1424(E) published in Gazette of India dated the 20<sup>th</sup> June, 2011, regarding collection of user fee in respect of National Highway No. 47 (Tamil Nadu/Kerala Border-Kochi Section) & (Aluva-Angamali Section) in the State of Kerala.

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...(Interruptions)

MR. DEPUTY-SPEAKER: Item no. 5 – Shrimati Ambika Soni.